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Title: Regarding educational loan.

SHRIMATI KOTHAPALLI GEETHA (ARAKU): Madam, kindly permit me to speak from this seat.

HON. SPEAKER: Okay.

SHRIMATI KOTHAPALLI GEETHA: Thank you, hon. Speaker, Madam for giving me this opportunity to speak on the Zero Hour regarding a most important issue that the Young India is facing today.

As the august House knows, we are entering into a Young India and we often talk of promoting education. It has been the priority of the Government to impart education as a Right to Education. But the reality is that procuring such loans for higher studies is not that easy. Higher studies in India as well as abroad have become very, very costly nowadays. The banks have got different norms for the sanction of these loans. With the result, the children, especially economically backward children are facing a lot of problems as their parents have no credit history and so, they are not given loans. Moreover the banks collect different forms of securities against the education loan. This could be bank deposits or post office deposits or various other forms of securities. There is no particular uniform code for these securities. It is also difficult to get loan for education from non-recognized universities.

Hence I would request the Government to see that the education loan schemes are given to the meritorious candidates, who are economically backward. Insurance also should be made a part of the education loan. God forbid, if a student is deceased, his parents are facing a lot of problems in repaying of this loan. So, insurance should be brought; and credit guarantee scheme should also be brought in for the education purposes. I am sure, with all these things, if done, it will promote the Young Indians and students of this country to get higher studies and make India literate. Thank you so much....(*Interruptions*)

HON. SPEAKER: Shri Bhairon Prasad Mishra and Kunwar Pushpendra Singh Chandel are permitted to associate with the issue raised by Shrimati Kothapalli Geetha.